

(8)

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No.74 of 1997

Jabalpur, this the 13th day of January, 2003.

Hon'ble Mr. Justice N.N.Singh- Vice Chairman  
Hon'ble Mr. Sarvashwar Jha- Member (Admnv.)

Kishorilal Raikwar son of Shri N.L.  
Raikwar, aged 40 years, Caste Majhi,  
working as Section Officer, in the A.G.  
Audit No.1 Office, Gwalior, Madhya Pradesh. -APPLICANT

(By Advocate- None)

Versus

1. The Union of India through the  
Finance Ministry of India, New Delhi.

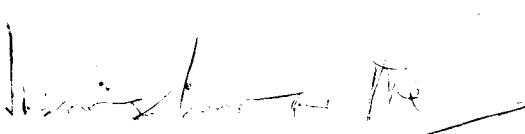
2. The Accountant General,  
A.G. Audit No.1, Gwalior M.P.

3. The Deputy Accountant General,  
A.G. Office No.1, Gwalior Madhya Pradesh. -RESPONDENTS

(By Advocate- Mr. B. Dasilva)

O R D E R (ORAL)

This case was earlier dismissed for default on 21.8.2002 and was subsequently restored. But, thereafter the applicant is again not appearing and on 7.1.2003 also none appeared on behalf of the applicant. It appears that the applicant has no interest in prosecuting this case. Accordingly, this O.A. is dismissed for non-prosecution.

  
(Sarvashwar Jha)  
Member (Admnv.)

  
(N.N.Singh)  
Vice Chairman

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प्रकाशित संस्कृति.....जालपुर

प्रतिक्रिया देने के लिए

(1) अधिकारी

(2) अधिकारी

(3) अधिकारी

(4) अधिकारी

संस्कृत अधिकारी का नाम

Divas/Deepti  
J. B. Dasilva

P. Singh. DCL  
B. Dasilva-DCL

Issued  
16.1.03  
B. Dasilva

(9)

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR**

**O.A. No.74/97**

Kishorilal Raikwar Son of Shri  
N.L.Raikwar, aged 40 years,  
Caste Majhi, working as Section Officer,  
in the A.G. Audit No.1 Office, Gwalior (MP). - Applicant.

**Versus :**

1. Union of India,  
through the Finance Ministry  
of India, New Delhi.
2. The Accountant General,  
A.G. Audit No.1, Gwalior M.P.
3. The Deputy Accountant General  
Gwalior Madhya Pradesh.

- Respondents.

**Counsel :**

None for the either side.

**Coram :**

Hon'ble Shri Justice N.N.Singh - Vice Chairman  
Hon'ble Shri R.K.Upadhyaya - Member (A)

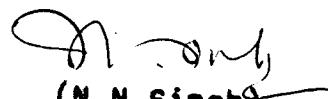
**ORDER (ORAL)**

(Passed on this the 21st day of August, 2002)

It appears that since 31.8.2001 none appeared  
on behalf of the applicant. The applicant, perhaps <sup>is</sup> not  
interested in pursuing the case. In the circumstances,  
this OA is dismissed for non-prosecution.



(R.K.Upadhyaya)  
Member (A)

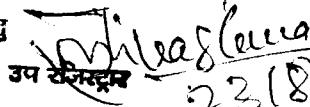
  
(N.N.Singh)  
Vice Chairman

पृष्ठांकन से ओ/व्या..... जालपुर, दि.....  
ए लिखित लाइन

- (1) रायगढ़, उत्तर प्रदेश, भारत - जालपुर
- (2) रायगढ़, उत्तर प्रदेश, भारत - जालपुर
- (3) रायगढ़, उत्तर प्रदेश, भारत - जालपुर
- (4) रायगढ़, उत्तर प्रदेश, भारत - जालपुर

सूचना एवं आवश्यक कार्यकारी हेतु

Issue

  
उप सचिव  
23/8/02

26.8.02